

(b) With effect from 1st January, 1977 (not from 1st July, 1977) general insurance business of companies with paid-up capital of Rs. 10 lacs and over is placed direct with the general insurance companies on "gross premium less commission" basis and no commission is payable in respect of such business to any agent.

(c) No, Sir. In the assessment of the general insurance industry, agents in respect of big blocks of business were, by and large, mere nominees and their appointment let to the malpractices of rebating and tax evasion. The change-over to "gross premium less commission" basis in respect of such business is intended to combat these malpractices.

(d) Does, not arise.

**Proposals given by Government to Industrialists to keep the prices down**

6309. SHRI YASHWANT BOROLE: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether along with the advise and warning given from time to time to the traders to behave in keeping the prices down, any concrete proposal or programme has also been given to them to work upon;

(b) if so, the nature of such proposals/programme; and

(c) action, if any, taken by the traders in that behalf?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) to (c). Steps have been taken through the associations of industry to stabilise the prices of a few essential commodities and to curb malpractices indulged in by traders.

On the persuasion of the Government, the Cement Manufacturers Association have directed their dealers to display the prices and stocks of cement. The association had also told their dealers that their dealership would be cancelled in case they were found to be selling cement at higher than the controlled prices and indulging in any other mal-practices. The Vanaspati Manufacturers Association, apart from reducing the prices of vanaspati, have asked their dealers to displace the prices and stocks of vanaspati. The dealers have been warned that their dealerships would be cancelled in case they were found overcharging or resorting any unfair trade practices. The availability position of vanaspati has eased considerably, its prices is showing a softening trend, and there is some improvement in the availability of cement.

Similarly the tea planters and packers have been persuaded to bring down the price of tea. It has also been possible to ensure that adequate quantities of tea are brought for offer at tea auctions as a result of which the prices have come down considerably. Prices of certain industrial articles like tyres and tubes etc., have also been maintained at the existing level through discussions.

**Closure of Small Gold Jewellery shops**

6310. SHRI B. K. NAIR: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether he is aware that enforcement of conditions relating to minimum turnover and consequent cancellation of licences have resulted in the closing down of a large number of small gold jewellery shops and loss of employment to the workmen employed therein; and

(b) if so, whether Government propose to re-examine the whole question, renew the licences and revise the scheme by fixing different rates of turnover to rural areas, small towns and big cities?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The minimum turnover for the renewal of a gold dealer's licence, is an average of 50 gms. per month during the preceding year. However, in unavoidable circumstances such as droughts etc. Collectors of Central Excise have the discretion to lower the minimum suitably. In individual cases also Collectors may accept a lower turnover in genuine cases such as prolonged illness of the proprietor or partner etc. Having regard to the total number of gold dealers' licences that are renewed every year, the number of non-renewals due to lower turnover cannot be considered as large. The shops which have a very low turn-over, are also unlikely to be able to provide employment to workmen.

नांदेड (महाराष्ट्र) जिले में बहादुरपुर गांव के निकट क्षेत्र का पर्यटन केन्द्र के रूप में विकास

6311. श्री केशव राव घोडा : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिवंगत पंडित जवाहरलाल नेहरू के पवित्र अवशेषों का पूर्ण राजकीय

सम्मान से वर्ष 1964 में महाराष्ट्र के नांदेड़ जिले के काण्डहार तालुका में बहादुरपुर गांव के निकट मान्याद नदी के जल में विसर्जन किया गया था ; और

(ख) उक्त और का पर्यटन केन्द्र के रूप में विकास करने के लिए केन्द्रीय सरकार क्या सहायता दे रहा है ?

पर्यटन और नागर बिसानन मंत्री (श्री पुष्पोत्तम कीशिक) : (क) याद होगा कि स्वर्गीय पं० जवाहरलाल नेहरू की प्रस्थियों का एक भाग अपनी वसीयत में व्यक्त की गयी उनकी इच्छानुसार प्रयाग में विसर्जित किया गया था किन्तु प्रस्थियों का बड़ा भाग विमान द्वारा आकाश में ले जाया गया था और भारत के खेतों पर बिखेर दिया गया था। परन्तु राज्य सरकार से मालूम हुआ है कि कुछ प्रस्थियां नांदेड़ जिले में काण्डहार के कांसि कार्याकर्ता श्री अनन्त राव किमन-राव मारुडे ने ले ली थी और महाराष्ट्र के नांदेड़ जिले के काण्डहार तालुका में बहादुरपुर गांव के पास मानिआड नदी में विसर्जित कर दी थी।

(ख) प्रश्न नहीं उठता, क्योंकि इस स्थान का पर्यटन केन्द्र के रूप में विकास करने का कोई प्रस्ताव नहीं है।

#### Indian Trade Service

6312. SHRI KALYAN JAIN : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether a proposal to form a service known as Indian Trade Service was approved by Government;

(b) if so, the position at which the matter stands at present;

(c) the reasons for the inordinate delay in constituting the service; and

(d) whether Government are aware of the extreme disappointment of the Officers concerned in regard to the apathy shown in the matter?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) to (d). Government have decided to constitute a Central Trade Service for the personnel of Import Export Trade Control Organisation. A notification to that effect has been issued on 3rd August, 1977.

#### Core Sector Service

6313. SHRI SRIBATCHA DIGAL : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is any proposal under Government's consideration to create a 'Core Sector Service' to select officers from the Government service to hold executive posts in public sector undertakings; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Government have received proposal for manning of public enterprises by the formation of a Central Pool of officers. According to this proposal, the existing Industrial Management Pool officers could form a nucleus and additions to this Pool could be made by a systematic screening and selection from amongst the existing potential within the public enterprises, as also from amongst the private sector companies and public services. The proposal is being considered.

#### Assets and Liabilities declared by Irrigation Minister of Karnataka

6314. SHRI S. NANJESHA GOWDA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the assets and liabilities declared by the present Irrigation Minister of Karnataka, Shri H. C. Srikantiah, by his wife, daughters and sons-in-law in the income tax returns filed by them during the years 1974-75, 1975-76 and 1976-77;

(b) whether the assets declared by them were found to be disproportionate to their known incomes; and

(c) if so, the action taken or proposed to be taken?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The Wealth-tax